

(b) whether this target was reached during the last three years;

(c) in which languages are they released; and

(d) what are the conditions of purchase or loan of these productions?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The annual target is 52 documentaries and 52 newsreels; for 1951-52, however, the target was reduced, as a measure of economy, to 42 in the case of documentaries.

(b) A statement is laid on the Table of the House. [See Appendix I, annexure No. 32].

(c) In Hindi, Bengali, Tamil, Telugu and English; in special cases, however, certain other language versions are also prepared.

(d) A statement is laid on the Table of the House. [See Appendix I, annexure No. 32].

ILLEGAL EMIGRATION TO CEYLON

***142. Shri S. C. Samanta:** (a) Will the Prime Minister be pleased to state what further steps have been taken by the Government of India against illegal emigration to Ceylon?

(b) When and where was the last Conference of Central and Madras State Officials held to tighten the ban on the illicit traffic of emigrant labour from India to Ceylon?

(c) How many Touts who recruit such labour have been punished since March 1951?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) The measures taken by Government to check illicit immigration into Ceylon include:

(i) vigorous action to apprehend and send up for trial touts, abettors and potential illicit emigrants;

(ii) patrolling both by land and by sea;

(iii) grant of rewards for the supply of useful information; and

(iv) publicity in the Press, and the Radio and by other means to the sufferings and hardships which illicit emigrants have to undergo both while at sea and after reaching Ceylon and to the penalties attending detection.

(b) On 22nd and 23rd May, 1951, at Madras. Another similar conference is proposed to be held this month.

(c) Between March, 1951 and September, 1952, 265 touts were apprehended. Of these 72 were convicted, 30 acquitted and the cases of 162 are pending. Besides the touts, 2,035 potential illicit emigrants, 12 Boat-owners and 33 Boatmen were apprehended and 1,120 emigrants, and 5 Boatmen were convicted. The cases of 891 emigrants, 11 Boat-owners and 28 Boatmen are pending.

PAKISTAN TROOPS ON INDIAN BORDER

***143. Shri S. C. Singhal:** (a) Will the Prime Minister be pleased to state whether it is a fact that Pakistan troops are at present massed on the Indian border?

(b) If so, what precautionary measures, if any, have been taken by the Government of India?

The Prime Minister (Shri Jawaharlal Nehru): (a) There are a certain number of Pakistan troops kept near the Indian border. Certain troop movements also take place from time to time. In East Pakistan some Pakistan troops were placed near the border. The explanation for this given by the Pakistan Government was that they were meant to help in stopping smuggling operations across the border.

(b) Government cannot indicate what measures they take from time to time for the protection of India.

PRICE OF COFFEE

***144. Shri Velayudhan:** Will the Minister of Commerce and Industry be pleased to state:

(a) what steps Government have taken to reduce the price of Coffee seeds and powder;

(b) the reasons for the recent rise in the prices of Coffee; and

(c) whether there is any proposal to revise the basic prices of Coffee?

The Minister of Commerce (Shri Karmarkar): (a) The Indian Coffee Board have revived in the major consuming centres of South India, 'local auctions' for the benefit of the small retailers, hotels, roasters and canteens. Also a larger quantity of coffee was released in October. As a result, the prices of coffee at the auction held in October were a little lower than at those held in September. This matter is engaging the earnest attention of the Government.